

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gupta Coal India Private Limited Date of Commencement of Liquidation: 01-01-2018; List of Stakeholders as on Date: 22-05-2021; Name of IP: Mr. Abhay Narayan Manudhane; Process Number: 1; Last 5 digit of registration number: 10128

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	4	1232318	4	1232318				NA
2	Liquidation costs incurred till date		11889649		11889649				NA
3	Secured financial creditors	12	38492816981	12	38492816981				Annexure 3
4	Unsecured financial creditors	4	2613164	4	2613164				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	64	4769957	64	4769957	4769957			Annexure 6
7	Operational creditors (Government Dues)	2	2702504999	2	2702504999				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	75	27495467237	75	27495467237				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		161	68711294305	161	68711294305	4769957	0	0	